NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/704/IB/2017

NAME OF THE PETITIONER(S)

: STATE BANK OF INDIA

NAME OF THE RESPONDENT(S)

: D.S. RAJKUMAR

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P.H. ARVINDH PANDIAN, Sr. COURCE FOX CHANDRA PRAKASH SURANA

ORDER

Counsel for the applicant present. Senior Counsel representing the respondent present. Both the counsels prayed for time to file written submissions in relation to the maintainability of the petition. Time is enlarged at request. Put up on 18.01.2018.

(S VIJAYÁRAGHAVAN) Member (Technical)

- Sol-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc